

Loss of Life and Property in Andhra Pradesh due to separate Andhra Agitation

284 SHRI SAMAR GUHA:
SHRI GADADHAR SAHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the extent of the loss of lives and properties due to agitation in Andhra;

(b) the number of persons killed due to police firing; and the number of arrests made in connection with the agitation; and

(c) other details about violent activities in connection with separate Andhra agitation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) According to the information received from the Government of Andhra Pradesh, 68 persons have been killed in the disturbances connected with the Mulki Rules agitation in the State, so far. The value of loss of property is being ascertained.

(b) 60 persons have been killed in the police firing 18,435 persons have been arrested in connection with the agitation, both under the preventive sections of law and for specific offences.

(c) There have been two murders, 290 cases of arson, 47 cases of sabotage, 13 cases of looting etc., 85 cases of attack on Government offices and Railway Stations and 116 cases of attack on Government vehicles.

Complaints Regarding Mismanagement of Authorities of Saha Institute of Nuclear Physics, Calcutta

285. SHRI SAROJ MUKHERJEE: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether Government have received complaints regarding the mis-

management against the authorities of Saha Institute of Nuclear Physics, Calcutta;

(b) whether Government are contemplating to set up an Enquiry Committee for a thorough probe into the affairs of the Institute in view of the long standing grievances of the scholars, employees and even of the Professors of the Institute; and

(c) whether Government propose to supersede the Governing Council of the Saha Institute of Nuclear Physics, Calcutta and make it direct unit of the Department of Atomic Energy under full control of the Government of India according to the demand of the Staff and the Scholars?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRI-MATI INDIRA GANDHI) (a) A few minor complaints from the employees of the Institute have been brought to the notice of the Government.

(b) No, Sir.

(c) No, Sir.

Expansion of Industrial Units belonging to larger houses

286. SHRI SAROJ MUKHERJEE: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Government have sanctioned the expansion of capacity of 83 Industrial Units belonging to larger houses;

(b) if so, which are these units and which are the larger business houses benefitted; and

(c) how many more such cases of unauthorised expansion have come to the notice of Government?